

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.2
C.P. (IB)/170(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

M/s.Adarsh Coalhub LLP

.....Applicant

V/s

M/s.Cubatics Processors India Private Limited

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragti Bansal, Adv. for Mr. Ravi Pahwa, Adv.

For the Respondent :

ORDER

Heard Ld. Counsel for the applicant. It is observed that the relevant bank statement as evidence has not been submitted.

List for further consideration on 16.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)